

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 259**  
**TO BE ANSWERED ON 05.02.2024**

**IMPLEMENTATION OF PMEGP IN ODISHA**

259. DR. AMAR PATNAIK:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the Prime Minister's Employment Generation Programme (PMEGP) scheme does not contain any provision for a moratorium period though it promotes microenterprises through first-generation entrepreneurs, due to which incipient sickness is noticed in some cases, the reasons therefor;
- (b) whether out of 11256 applications sponsored by the Odisha Government, only 2956 cases have been sanctioned for involved margin money of ₹ 9658.75 lakhs against a target of ₹ 34000.00 lakhs fixed for Odisha by the State Government to promote 6000 units for the PMEGP year 2023-24;
- (c) if so, by when Government plans to sanction the remaining applications?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a): Prime Minister's Employment Generation Programme (PMEGP) is a central sector scheme being implemented by the Ministry of Micro, Small and Medium Enterprises, through Khadi and Village Industries Commission (KVIC), for setting up of new micro units in the non-farm sector. It aims to provide employment opportunities to traditional artisans/ rural and urban unemployed youth at their doorstep.

PMEGP is a Bank driven scheme, and the final sanction of project and release of loan is done at the level of concerned Bank. As per the scheme guidelines, repayment schedule ranges between 3 to 7 years after an initial moratorium as may be prescribed by the concerned Bank/ financial institution.

No cases of incipient sickness of PMEGP units have been reported.

(b) & (c): The target of units to be assisted and Margin Money to be disbursed under the scheme are fixed by the Ministry of MSME. Ministry of MSME has fixed target of Rs. 9067.16 lakhs for assisting 2719 units for the State of Odisha for FY 2023-24.

As per the PMEGP Portal, 14,441 numbers of applications were forwarded to the financing banks, out of which 4,094 numbers of applications have been sanctioned by banks, involving Margin Money of Rs.13266.35 lakhs. 2188 number of applications have been disbursed with involved Margin Money of Rs. 6935.98 lakhs. Status of applications at various stages is as follows:

Status of Applications	No. of Project	MM (Rs. In lakhs)
Applications forwarded to Bank	14,441	
Applications Sanctioned by bank	4,094	13,266.35
Applications rejected by bank	6,287	
Applications/loans disbursed by bank	2,188	6,935.98
Applications pending with Bank	4,060	16,751.59

Margin Money for the applications pending with the banks will be released by KVIC after sanction by the banks.

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